

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3297

ANSWERED ON:10.12.2002

PMGY

A. VENKATESH NAIK;RAMSHETH THAKUR

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether his Ministry is the nodal agency for implementation of Pradhan Mantri Gramodaya Yojana which was launched during 2000-01 to achieve sustainable human development at the village level;
- (b) if so, whether this Yojana is not effectively implemented in many villages especially remote and tribal areas of the country;
- (c) if so, the reaction of the Government thereto;
- (d) whether the Government propose to review the implementation of the PMGY;
- (e) if so, the steps suggested by the Union Government for proper implementation of PMGY;
- (f) whether some State Governments especially the Government of Andhra Pradesh have suggested the Union Government to have the choice of implementation of Prime Minister's Gramodaya Yojana in any district of the State; and
- (g) if so, the details thereof and the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M. K. PATIL)

(a) No Sir. Ministry of Rural Development is not the Nodal Agency for Pradhan Mantri Gramodaya Yojana (PMGY). Planning Commission is the nodal agency for implementation of Prime Minister's Gramodaya Yojana, which was launched during 2000-01 to achieve sustainable human development at the village level. Ministry of Rural Development was monitoring the implementation of the rural drinking water and housing components of PMGY during 2000-01 and 2001-02.

(b) to (g) There is no report available with this Ministry regarding lack of effective implementation in many villages, especially remote and tribal areas of the country. The Government has already reviewed the implementation of PMGY and it has decided that with effect from 2002-03, PMGY should be reverted back to the earlier Basic Minimum Services mode. The release of funds will be made by Ministry of Finance to the States directly on the recommendation of the Planning Commission. The funds under PMGY are additional central assistance to the State Governments and the States are empowered to implement the schemes under PMGY as per their priority.